

Central Administrative Tribunal  
Lucknow Bench Lucknow.

O.A.121/2010  
This the 19<sup>th</sup> day of July, 2012.

Hon'ble Sri B. Venkateswara Rao, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

Sujeet Kumar Srivastava aged about 29 years, son of shri Pramod Kumar Srivastava resident of 255/158 Kundari Raqabganj, Lucknow.

Applicant.

By Advocate Sri Praveen Kumar.

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway New Delhi.
3. The Chief Works Manager, C & W Workshop, Northern Railway, Alambagh, Lucknow.

Respondents

By Advocate: Sri S. Verma.

Order(Oral)

By Hon'ble Sri B. Venkateswara Rao, Member (J)

Heard counsel for the parties.

2. The learned counsel for the applicant submitting the matter. He is seeking a direction to the respondents to consider the applicant's case as per the letter dated 4.1.12 duly issued by the Headquarters, New Delhi, Northern Railway for which the learned counsel for the respondents have no objection. Hence by considering the submissions made by the applicant, we direct the respondents authorities to process the case of the applicant on the basis of the above subject letter dated 4.1.12. and complete the entire exercise within a period of two months from the date of receipt of copy of this order.

3. Accordingly, the O.A. is disposed of. No order as to costs.

*J. Chandra*

(Ms. Jayati Chandra)  
Member (A)

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*B. Venkateswara Rao*

(B. Venkateswara Rao)  
Member (J)

*copy of order  
dated 19-7-12  
B. Venkateswara Rao  
23-7-12*